



കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ്

## KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 സെപ്റ്റംബർ 19 19th September 2017	നമ്പർ No. } 37
		1193 കന്നി 3 3rd Kanni 1193	
		1939 ഭാദ്രം 28 28th Bhadra 1939	

### PART III

## Judicial Department

#### THE HIGH COURT OF KERALA

#### NOTIFICATION

No. A1-64235/2017. *25th August 2017.*

*Sub:—High Court—Onam Holidays, 2017—  
Nomination of Vacation Judges—Reg.*

*Ref:—High Court Notification No. D11-89597/2016(1)  
dated 16-11-2016.*

The High Court of Kerala will remain closed for the Onam Holidays, 2017 from 2-9-2017 to 11-9-2017 (both days inclusive) as already notified. The Vacation Court sitting during the Onam Holidays shall be held on 8-9-2017.

Under Section 8 of the Kerala High Court Act, 1958, the Honourable the Chief Justice is pleased to nominate the following Honourable Judges as Vacation Judges for hearing all urgent matters which are required to be immediately or promptly dealt with during the Onam Holidays:—

Hon'ble Mr. Justice A. M. Shaffique

Hon'ble Mr. Justice K. Abraham Mathew

Hon'ble Mrs. Justice Anu Sivaraman

Hon'ble Mr. Justice Raja Vijayaraghavan, V.

Hon'ble Mr. Justice Sathish Ninan

Hon'ble Mr. Justice A. M. Babu

Only really urgent matters including company matters which are required to be immediately or promptly dealt with, will be received in the Registry of the Court during the Onam Holidays, provided they are accompanied by memo giving reasons for urgent posting.

Matters to be moved before the Vacation Judge/Bench may be filed in the Filing Section of the Registry between 10.15 a.m. and 1.30 p.m. on all days except Sundays and other public holidays. Unless otherwise directed by the Vacation Judge/Bench, no matter shall be sent to the Judge/Bench on the same day of its filing.

By order,

K. BABU,

Registrar (Subordinate Judiciary)  
(Registrar General in-charge).

Kochi-682 031.

## NOTIFICATION

No. D11-26085/2017.

31st August 2017.

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said Section, during the Onam Holidays-2017 from Saturday, the 2nd September 2017 to Monday, the 11th September, 2017 (both days inclusive).

**Subordinate Civil Courts—Onam Holidays—2017—2-9-2017 to 11-9-2017-Vacation Judges—Nominations**

<i>Sl. No.</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri K. Haripal, District & Sessions Judge, Thiruvananthapuram	2-9-2017
		Smt. Seetha, P. N., Additional District & Sessions Judge-VI, Thiruvananthapuram	7-9-2017 and 8-9-2017
		Sri P. V. Anish Kumar, Additional District & Sessions Judge-VII, Thiruvananthapuram	11-9-2017
		Sri Roy Varghese, Additional District & Sessions Judge-II, Thiruvananthapuram	3-9-2017 to 6-9-2017, 9-9-2017 and 10-9-2017
2	Kollam	Sri S. Krishnakumar, Additional District & Sessions Judge-IV, Kollam	2-9-2017
		Smt. Asheeda, F., Additional District & Sessions Judge VI, Kollam	3-9-2017 to 7-9-2017 and 11-9-2017
		Smt. Sherly Deth, P., Additional District & Sessions Judge-V, Kollam	8-9-2017 to 10-9-2017
3	Pathanamthitta	Sri M. Manoj, Additional District & Sessions Judge-IV, Pathanamthitta	2-9-2017 to 10-9-2017
		Sri Mohanakrishnan, P., Additional District & Sessions Judge-III Pathanamthitta	11-9-2017
4	Thodupuzha	Sri K. R. Madhukumar, Additional District Judge-I/MACT, Thodupuzha	7-9-2017 to 10-9-2017
		Sri Joshy John, Additional District Judge-III/Addl. MACT-I, Thodupuzha	2-9-2017 to 6-9-2017 and 11-9-2017
5	Kottayam	Sri S. Sureshkumar, Additional District Judge-IV/Special Judge, Special Court for the trial of Sooryanelli Cases, Kottayam	2-9-2017 to 11-9-2017

<i>Sl. No.</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
6	Alappuzha	Sri S. H. Panchapakesan, Additional District & Sessions Judge-I, Alappuzha	2-9-2017
		Sri K. M. Balachandran District Judge, Alappuzha	3-9-2017 to 6-9-2017 and 11-9-2017
		Sri Felix Marydas, Additional District & Sessions Judge-II, Alappuzha	7-9-2017 to 10-9-2017
7	Ernakulam	Sri C. Krishnakumar, Additional District & Sessions Judge-I, Ernakulam	2-9-2017
		Dr. Kauser Edappagath, Spl. Judge, Spl. Court (SPE/CBI)-II & Additional District & Sessions Judge-VI, Ernakulam	3-9-2017 to 8-9-2017
		Sri Biju Menon, K., Additional District & Sessions Judge-VII/ Motor Accidents Claims Tribunal, Ernakulam	9-9-2017 to 11-9-2017
8	Thrissur	Sri Mohammad Vaseem, Additional District Judge-I/ Additional Motor Accidents Claims Tribunal, Thrissur	7-9-2017 and 8-9-2017
		Sri K. Ramakrishnan, Additional District Judge-IV/ Additional Motor Accidents Claims Tribunal, Thrissur	2-9-2017 to 6-9-2017 and 9-9-2017 to 11-9-2017
9	Palakkad	Sri C. Soundaresh, Additional District Judge-I, Palakkad	2-9-2017 to 6-9-2017
		Sri M. B. Snehalatha, Additional District Judge-III, Palakkad	7-9-2017 to 11-9-2017
10	Manjeri	Sri Sujith, K. N., Additional District & Sessions Judge-III, Manjeri	2-9-2017 to 6-9-2017
		Sri. A.V. Narayanan, Additional District & Sessions Judge-II, Manjeri	7-9-2017 to 11-9-2017
11	Kozhikode	Sri P. V. Balakrishnan, Additional District & Sessions Judge-IV, Kozhikode	2-9-2017 to 5-9-2017
		Sri P. P. Saidalavi, II Additional District & Sessions Judge/ Forest Tribunal, Kozhikode	6-9-2017 to 11-9-2017
12	Kalpetta	Sri Vinod Kumar, N., Additional District & Sessions Judge-II, Kalpetta	2-9-2017 to 6-9-2017 and 9-9-2017 to 11-9-2017

<i>Sl. No.</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
		Sri Saidalavi, P., Special Judge, Special Court for the trial of SC/ST(POA) Act Cases, Mananthavady	7-9-2017 to 8-9-2017
13	Thalassery	Sri V. N. Vijayakumar, Additional District Judge-IV, Additional Motor Accidents Claims Tribunal, Thalassery	2-9-2017 to 6-9-2017
		Sri Prakash, R. T., Additional District Judge-III/ Additional Motor Accidents Claims Tribunal, Thalassery	7-9-2017 to 11-9-2017
14	Kasaragod	Sri Sasikumar, P. S., Additional District & Sessions Judge-I, Kasaragod.	2-9-2017 to 11-9-2017

By order,

K. BABU,

*Registrar (Subordinate Judiciary).*